[Shri Kamal Morarka]

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- (7) G. S. R. No. 508 dated the 18th August, 1990 publishing the Indian Administrative Service (Pay) Fifth Amendment Rules, 1990.
- (2) G. S. R. No. 509 dated the 18th August, 1990 publishing the Indian Police Service (Pay) Fourth Amendment Rules, 1990.
- (9) G. S. R. No. 51 dated the 18th August, 1990 publishing the Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1990.
- (10) G. S. R. No. 429 dated the 21st July, 1990 publishing the Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1990.
- (11) G. S. R. No. 430 dated the 21st July, 1990 publishing the All India Services (Death-eum-Retirement Benefits) Amendment Rules, 1990.

[Placed in Library. See No. LT-1944/91 for (D to (11).]

(12) A copy (in English Hindi) of the Ministry of Personnel, Public Grievances and Pensions Notification G. S. R. No. 579, dated 15th September, 1990, publish the Indian Police Service (Uni form) Amendment Rules, 1990, under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-1852/91.]

(13) A copy (in English Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department ofPersonnel and Training) Notification G. S. R. No. 623 dated the 6th October, 1990. publishing the Union Public Ser vice Commission (Exemption from

Consultation) Amendment Regulations, 1990.

[Placed in Library. See No. LT-1964/91.]

- I. Report and Accounts (1989-90) of the Aeren autkal Development Agency, Bangalore aad related papers.
- II. Administration Report and Ac-.. counts (1989-90) of the Canton-.. ment Boards and related papers...
- III. Report and Accounts (1989-90) of the Institute of Defence Stu-.. dies and Analysis, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT !VIJAY SINGH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. (a) Fifth Annual Report and Accounts of t^{ne} Aeronautical Deve lopment Agency, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1873/91 for (a) and (b).]

II. Annual Administration Report and Accounts of the Cantonment 1989-90, Boards for vear the gether with the Audit Report the Accounts.

[Placed in Library. See No. LT-1874/91.]

Annual Report and Ac III. (a) counts of the Institute for Defence Studies and Analysis, N_{ew} Delhi, for the year 1989-90, together with Auditors' the Report on the Ac counts.

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(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1875/91 for (a) and (b).

Papers Laid

- I. Report and Account's (1989-90) of Public under. .. various Sector takings and other related papers under Companies Act, 1956..
- II. Notification of Ministry of Surface Transport

SHRI LALIT VIJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956: —

- I. (i) (a) Twenty-sixth Annual Report ana Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1871191 for (a) and (b).]

- (ii) (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1989-90, together with the Auditors' Report On the Accounts and the comments of the Comptroller and Auditor General of India thereon;
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1869/91 (a) and (b).

(iii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1870/91 for (a) and (b).]

- (iv) (a) Sixteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller arid Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872-A/91 for (a) and (b).]

- (v) (a) Twentieth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872|91 for (a) and (b).]

- (vi> (a) Annual Report and Accounts of the Garden Reach Shipbuilders; and Engineers Limited, Calcutta, for the year 1989-90. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1868/91 for (a) and (b).

(vii) (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.